

National Company Law Tribunal

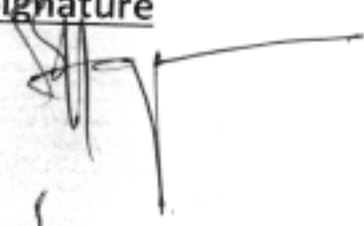


Allahabad Bench

CP NO. 63/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: Tej Kumari Press. Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Zeyaul Haque	Adv.	Respondent	
2.	Abhishek Srivastava	Petitioner		
3.	Sawana Pandey	Petitioner		

CP No.63/ND/2015

Sh. Abhishek Srivastava, Advocate for the petitioner. Sh. Zeyaul Haque, Advocate for the respondent. The Respondent is further directed to file their comments if any, to the report of the observer and further to file a reply in CA No. 203 of 2017 and CA No.229/2017.

The matter to be listed on 27th February, 2018

— Sd —

Dated:30.01.2018

H.P. Chaturvedi,
Member (Judicial)

Typed by:
Md. Zaid
(Stenographer)